NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

S.No. Name (in Capital)

: CP/551/IB/2017

Represented by

NAME OF THE PETITONER

: DNEPRO ADVISORY PVT LTD

UNDER SECTION

: 7

AN ANT MERATHIA

Signature

R SUBRAMANIAN ADU

Coursel for Lespondents

ORDER

Counsel for Applicant present. Counsel for IRP also present and filed the counter, the copy of which is given to the other side. Counsel for the Applicant prayed for time for filing rejoinder and making final submissions. At request, time is enlarged. Put up on 06.11.2017 at 10.30 A.M.

-sel-MEMBER (TECHNICAL) ghk

_sel-MEMBER (JUDICIAL)